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## Sanjay Goel Vs Registrar Of Companies Nct Of Delhi And Haryana

Court: National Company Law Tribunal, New Delhi Court V

Date of Decision: Oct. 30, 2023

Acts Referred: Companies Act, 2013 â€" Section 252, 252(3)

Hon'ble Judges: Mahendra Khandelwal, Member (J); Dr. Sanjeev Ranjan, Member (T)

Bench: Division Bench

Advocate: Sharad Rajwanshi, Ankita Sharma, Shankari Mishra

Final Decision: Disposed Of

## **Judgement**

S. No., Name Of Shareholder, No. of Shareholder

1,Sachin Goel,"1,50,000

2, Sanjay Goel, "1,50,000

,"Total Equity Share @ Rs.

10/-each", "3,00,000